

WRIT PETITION (C)

FILING NUMBER: 2579/2020

HARSH UDYOG

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 260/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Copy may be served to respondent no. 3 to 5.
2. Page No. 32 may be tagged in proper place.
3. Annex no. may be mentioned with document described in Para 1, prayer, and synopsis.
4. Letter no. in prayer portion may be verified or corrected as per respective annex.
5. F/C or T/C of page no. 29 to 43, 46 to 52, 55 to 68 may be given.
6. T/C of page no. 53, 54 may be given.

Saket Kumar Singh

08/06/2020.